

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 290/(MAH)/2017

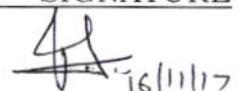
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Plasto Container (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	G. S. Lahoti	Lawyer	 16/11/17

ORDER
CSP 290/230-232/NCLT/MB/MAH/2017

Sd/-
 V. NALLASENAPATHY
 Member (Technical)

t of the parties, list this matter on 6.12.2017.

Sd/-
 B.S.V. PRAKASH KUMAR
 Member (Judicial)